



File No. 10/03/2017-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 5th April 2017

ORDER

From 10th April 2017 to 21st April, 2017, Special Bench is being constituted to attend the matters listed before the Principal Bench. The Composition of Special Bench is as under:


NCLT, Special Bench at New Delhi

1. Shri R. Varadharajan, Member (Judicial)
 2. Ms. Deepa Krishan, Member (Technical)
2. During this period Hon'ble President shall be available for part heard matters and matters which are specially assigned to the Principal Bench during aforesaid period. To attend such matters the Principal Bench shall comprise of:

NCLT, Principal Bench at New Delhi

1. Chief Justice (Retd.) Shri M.M. Kumar, President, NCLT.
 2. Shri R. Varadharajan, Member (Judicial)
3. Shri. R. Varadharajan, Member (Judicial), shall first attend the Special Bench and after Special Bench is over, he shall sit in Principal Bench with Hon'ble President to attend the part heard matters/ matters specially assigned to the Principal Bench. Thereafter, he shall attend to the matters listed before Single Bench headed by himself.
4. This is in partial modification of Order of even number dated 02.02.2017.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.